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Title : Introduction of the Protection of Women Against Sexual Harassment at Workplace Bill, 2010.

MR. CHAIRMAN: Now item 16, Shrimati Krishana Tirath.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to move for leave to introduce a Bill to provide protection against sexual harassment of women at workplace and for the prevention and redressal of complaints of sexual harassment and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide protection against sexual harassment of women at workplace and for the prevention and redressal of complaints of sexual harassment and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRIMATI KRISHNA TIRATH: I introduce\*\* the Bill.

*...(Interruptions)*

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